

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:218

ANSWERED ON:22.11.2012

PRADHAN MANTRI GRAM SADAK YOJANA

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of physical and financial progress of various phases of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country, State-wise;
- (b) the funds allocated, released and spent and total length of roads constructed during the last three years and the current year, State-wise and year-wise;
- (c) the number of villages covered and yet to be covered under the scheme State-wise;
- (d) whether the Government proposes to change the norms of PMGSY and include more area under the scheme;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to implement the scheme effectively in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) The Ministry of Rural Development is implementing the Pradhan Mantri Gram Sadak Yojana (PMGSY) since the year 2000. As reported by the States, 91,264 road works measuring length of 3,60,385.98 km have been completed at an expenditure of Rs. 95,031.50 crore as on 30th September 2012. State-wise status of physical and financial progress of various phases of Pradhan Mantri Gram Sadak Yojana is given at Annexure-I.

(b) Under PMGSY, an amount of Rs. 53,742 crore has been released to the States during the last three years and the current year (as on 30th September, 2012). As reported by the States, an expenditure of Rs.48,224 crore has been incurred under the Scheme during the last three years and the current year (as on 30th September, 2012). Under PMGSY, roads measuring 1,46,105 km length have been constructed during the said period as reported by the States. State-wise details regarding fund released, expenditure incurred and length completed is given at Annexure-II and Annexure-III respectively.

(c) The unit for the programme is a Habitation and not a Revenue Village. The total number of eligible habitations under the programme are 1,58,849. Project proposal for providing connectivity to 1,21,875 habitations have been cleared by the Ministry and as reported by the States, connectivity has been provided to 87,761 habitations as on 30th September, 2012. State-wise details regarding the connectivity status of the Habitations are given at Annexure-IV.

(d)&(e) The Ministry of Rural Development is responsible for implementing PMGSY with an objective to provide connectivity to all eligible habitations in the rural areas as per the Core Network with population of 500 persons and above (as per Census 2001) in the plain areas and 250 persons and above (as per Census 2001) in the hill States, the Tribal (Schedule V) Areas, the Desert Areas (as identified in the Desert Development Programme). Recently, the population criteria in respect of 82 Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) has been relaxed to cover habitations having population of 250 persons and above (as per Census 2001).

(f) Rural Road is a State subject and PMGSY is executed by the State Governments. State Governments are required to take appropriate action to implement the works under the programme effectively in accordance with the Guidelines. Various steps taken by the Ministry for effective implementation of the Scheme are as under:-

(i) Augmenting executing capacity of the States.

(ii) Adoption of Standard Bidding Document.

(iii) Imparting Training to field engineers for capacity building.

(iv) Regular and structured review of Physical and Financial progress through Regional Review Meetings, Empowered Committee Meetings and web-based monitoring mechanism

(v) Inbuilt three-tier quality control mechanism.